

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A. No. 1857 of 1993

This 5th Day of April, 1994.

(9)

Hon'ble Mr. Justice S. K. Dhaon, Vice Chairman (J)
Hon'ble Mr. B. K. Singh, Member (A)

Shri Doyil T. Vengayil,
Junior Analyst,
Ministry of Science & Technology,
Resident of Y-165A, Sector 12,
NOIDA (Ghaziabad) .. Applicant

By Advocate: Shri S.S. Bhalla

VERSUS

1. Union of India, through:
The Secretary,
Department of Science & Technology,
Ministry of Science & Technology,
New Mehrauli Road,
New Delhi.
2. Smt. Saroja Jayaraman,
Junior Analyst,
Department of Science & Technology,
Ministry of Science & Technology,
New Mehrauli Road,
New Delhi.
3. Shri Pampush Mukar,
Junior Analyst,
Department of Science & Technology,
Ministry of Science & Technology,
New Mehrauli Road,
New Delhi. .. Respondents

By Advocate: Shri K. C. Mittal

ORDER (Oral)

(By Hon'ble Mr. Justice S. K. Dhaon, VC (J))

Learned counsel for the applicant states that
he may be permitted to withdraw this application.

The permission is granted and the O.A. is
accordingly dismissed as withdrawn.

There will be no order as to costs.

B
(B. K. Singh)
Member (A)

S.KD
(S. K. Dhaon)
Vice Chairman (J)